

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/159/10/AMR/2019	Under Liquidation	10 of IBC	NITHIN PROTEINS PVT LTD
	IA(IBC)/234/2024	U/s. 60(5) of IBC, r/w. Reg.44 of IBBI (Liquidation Process) Regulations, 2016 and Rule 11 of NCLT Rules,	Mr. Immaneni Eswara Rao, Liquidator of M/s. Nithin Proteins Pvt Ltd.
	Ivn.P.(IBC)/4/2024 in IA(IBC)/197/2024	U/Sec 60 (5) of IBC R/w Rule 11 of NCLT Rules, 2016	P.Sudhir Reddy Vs Immaneni Eswara Rao,Liquidator of Nithin Proteins Pvt Ltd & Bank of India
	IA(IBC)/197/2024	U/Sec 60(5) R/w Reg 2A of IBBI(Liquidation Process)Reg, 2016	Immaneni Eswara Rao,Liquidator of M/s Nithin Proteins Pvt Ltd Vs Bank Of India

**ORDER**

**IA(IBC)/234/2024:**

**Present:** Mr. T. Phani Uma Sankar for Liquidator

This application has been filed by the Liquidator seeking extension of Liquidation period for 4 weeks. Heard. Keeping in view of the submissions, we have extended the liquidation period by 30 days from today. **Accordingly, IA(IBC)/234/2024 is allowed and disposed of.**

**Ivn.P.(IBC)/4/2024 in IA(IBC)/197/2024:**

**Present:** None appears.

Proof of service not filed. For filing Proof of Service, list the matter on 22.08.2024.

Sd/-

Sd/-

**IA(IBC)/197/2024:**

**Present:** Mr. T. Phani Uma Sankar for Liquidator

Vakalat and Counter not filed. Mr. G Sethu Madhava Rao, Advocate, appears on behalf of CoC and seeks time to file vakalat and counter. For filing Vakalat and Counter, list the matter on 22.08.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**